THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 4th December, 2024

No. HC.V-117/2017/ 998 **/Estt. ###** Hon'ble the Chief Justice, in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to release **Shri Prithwi Balay Dutta**, presently holding charge as Registrar (Establishment) In-charge & Officer on Special Duty (Protocol) in the Principal Seat of the Gauhati High Court, from his present assignment with effect from the afternoon of 15th December, 2024, to enable him to resume his duties as Joint Registrar in the Itanagar Permanent Bench at Yupia, Gauhati High Court with effect from 16th December, 2024.

By Order,

Dated

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

04-12-2024

Memo No.HC.V-117/2017/ 998A /Estt. Copy for information and necessary action to:

- 1. The Registrar (Vigilance/Admn./Judl), Gauhati High Court, Guwahati.
- The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia, Itanagar/Aizawl Bench, Aizawl/Kohima Bench, Kohima.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- Shri Prithwi Balay Dutta, Registrar (Establishment) In-charge & Officer on Special Duty (Protocol), Gauhati High Court, Guwahati.
- 6. The Joint Registrar,....., Gauhati High Court, Guwahati.
- The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
- 8. The Deputy Registrar....., Gauhati High Court, Guwahati.
- 9. The Assistant Registrar....., Gauhati High Court, Guwahati.

10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

11. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.

12. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.

- 13. The Chief Security Officer, Gauhati High Court, Guwahati.
- 14. The Administrative Officer (Judicial),, Gauhati High Court, Guwahati.
- 15. The Court Officer-I/II, Gauhati High Court, Guwahati.

16. The C.A. to Registrar General, Gauhati High Court, Guwahati.

17. Order file.

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REGISTRAR GENERAL